

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.111/BB/201 7	-	For filing vakalath and objection	Rule-6 of IB	J.R. Metal Chennai Ltd. Vs Nitesh Housing Development Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NAMAN	RESPONDENT	

ORDER

Counsel for Petitioner is absent. M/s Holla & Holla Advocate filed vakalath for Corporate Debtor. For filing objections list it on 17/01/2018.


Member (T)


Member (J)